

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

10

**IA 3445(MB)2024  
in C.P. (IB)/503(MB)2021**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

Ashok Leyland Ltd.  
Vs  
Windals Auto Pvt. Ltd.

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Rushab Chopra, Ld. Counsel for the Petitioner present. Ms. Mitali Bhat, Ld. Counsel for the Respondent present.
2. Counsel for Respondent seeks time to file reply in the matter. At request, two weeks time is granted.
3. List this matter for hearing on **19.08.2024**.

Sd/-  
**SANJIV DUTT**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)